

केन्द्रीय विद्युत विनियामक आयोग

CENTRAL ELECTRICITY REGULATORY COMMISSION

6th, 7th & 8th Floor, Tower-B, World Trade Centre, Nauroji Nagar, New Delhi-110029

Phone: 011-23353503; Fax-23753923

Petition No. 898/GT/2025

Date: 12th November 2025

To

Additional General Manager (Commercial) NTPC Limited,
NTPC Bhawan, Core- 7, Scope Complex,
7 Institutional Area, Lodhi Road, New Delhi- 110003

Subject: Petition for determination of 2024-29 tariff for Sipat Super Thermal Power Station Stage-I (3x660 MW).

Sir,

With reference to above subject, and under Regulation 28(10) of the CERC Conduct of Business Regulations, 2023, following additional information is required to be submitted on an affidavit, with an advance copy to the Respondents, on or before **18.11.2025**:

- a) *The Petitioner has claimed DAES works in which was previously approved in order dated 6.6.2022 in Petition no. 425/GT/2020. Petitioner to provide the reason for spill over of works to the 2024-29 period.*
- b) *The Petitioner to justify its claim towards Ash dyke raising work when similar expenditure was allowed in order dated 6.6.2022 in Petition no. 425/GT/2020 but the work was not taken up in 2019-24.*
- c) *Provide technical justification and cost benefit analysis for items claimed under Regulation 26(1)(i).*

2. The Respondents shall file their replies by **21.11.2025** after serving copy to the Petitioner, who may file its rejoinder, if any, on or before **25.11.2025**. The due date for filing the additional information and reply/rejoinder shall be strictly complied.

3. The Petition shall be listed for hearing in due course for which separate notice will be issued.

Yours sincerely,

Sd/-

(Deepak Pandey)

Assistant Chief (Law)

Copy to:

All Parties